

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Udhyam Investments Pvt Ltd
Vs
Tiffin Barytes Asbestos & Paints Ltd

MAIN PETITION NUMBER : CP/39/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/462/(CHE)/2024

ORDER

Present: Ld. Counsel Shri. T Jayasankar for the Applicant.

None for the Respondent.

Affidavit of Service not filed as to the service on the Respondent.

Steps be taken.

List the application for appearance / reply on **18.06.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)

MEMBER (TECHNICAL)

MG

(SANJIV JAIN)

MEMBER (JUDICIAL)